

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.2022/2013

New Delhi, this the 22nd day of September, 2015

Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)

Shri Narayan Meena
S/o Sh. Mool Chand Meena,
R/o H.No. 90/A,
Northern Railway Colony,
Tugalkabad Colony,
New Delhi. ...Applicant

(By Advocate: Ms. Barkha for Sh. Yogesh Sharma)

VERSUS

1. Union of India through
General Manager,
Northern Railway, Baroda House,
New Delhi.
2. The Divisional Railway Manager,
Northern Railway, State Entry Road,
New Delhi.
3. The Divisional Personnel Officer,
Northern Railway, DRM Office,
State Entry Road,
New Delhi. ...Respondents

(By Advocate: Mr. Shailendra Tiwari)

O R D E R (ORAL)

By Mr. A.K. Bhardwaj, Member (J):

The grievance raised by the applicant in the present OA is that his name was not included for consideration in selection for promotion to the post of JE/DSL/Mechanical in PB 9300-34800 (Grade Pay Rs.4200/-) against 25%

promotion quota. According to him, the respondents ought to have determined the zone of consideration in terms of the provisions of the DOP&T OM dated 22.04.1992 and not in accordance with the Circular dated 16.06.1992. According to the applicant, the Circular which does not contain the provisions regarding extension of zone of consideration for SC/ST candidates up to five times of the number of vacancies is liable to be set aside.

2. Mr. Shailendra Tiwari, learned counsel for the respondents has submitted that in terms of letter No. 758-E/350/Pt.X/DSL/P-7/220-E/4/Elect/JE/Pt.XI/DSL/P-7 dated 22.11.2013 issued by the Northern Railway, all such selection/trade test for the post of JE/DSL/Mechanical against vacancies in 25% quota not finalized by 01.11.2013 have been cancelled. The letter dated 22.11.2013 reads thus:-

“In terms of this office letter of even number dated 12.3.13 & 21.8.13 vide which selection for the post of JE DSL/Mech 25% (I.Q) and JE-DSK/Elect/ 25% PQ initiated.

Now, as per Railway Board letter no.PC-III/2013/4 dated 8.10.2013, the restructuring of certain group C cadre w.e.f. 1.11.13 has been introduced. Railway Board has further mentioned that such selections/trade test that have not been finalized by 1.11.2013 should be treated as cancelled/abandoned.

Please inform the concerned staff accordingly.”

3. In the wake, the present OA has become infructuous and the same is accordingly dismissed. It goes without saying that before resorting to fresh selection to the post in question, the respondents on their own may like to look into the provisions contained in the letter dated 16.06.1992. No costs.

(Dr. B.K. Sinha)
Member (A)

(A.K. Bhardwaj)
Member (J)

/Ahuja/